

COM PETITION APPELLATE TRIBUNAL
Kota House Annexe, 1, Shahjahan Road,
New Delhi-110 011

Dated 24th September 2010

Subject : Inviting proposals from private agencies for maintaining the website – compat.nic.in

Competition Appellate Tribunal (COMPAT) is established under Sub-Section (1) of section 53 A of the Competition Act, 2002 to hear and adjudicate the appeals against orders passed by the Competition Commission of India (CCI) and also to adjudicate compensation applications in respect of claims arising from the findings of CCI or on orders of the COMPAT. Presently, the COMPAT is also looking after the work of pending enquiries/ applications of the erstwhile MRTP Commission.

The COMPAT intends to outsource the services of a computer expert from an agency to upgrade and maintain its existing website – compat.nic.in. The website is hosted and maintained by the National Informatics Centre. Proposals are invited from agencies having experience in developing and maintaining government website on NIC portal.

The terms of reference:

- (a) Upgrade the existing website compat.nic.in**
- (b) Develop dynamic and static pages as per the requirements of COMPAT**
- (c) Maintain and upload the cause list and orders of the COMPAT on day-to-day basis.**

- (d) Maintain the existing static pages and update them whenever required.**
- (e) Train the staff of COMPAT in maintaining the website and**
- (f) Any other work related to the maintenance of the website – compat.nic.in**

The contract will be for a period of six months. The payment will be made on monthly basis. Any request for advance payment will not be entertained. Interested and experienced agencies may apply and quote their rates in writing latest by 21st October 2010 to the Registrar, Competition Appellate Tribunal, Kota House Annexe, 1, Shahjahan Road, New Delhi-110 011. The quotations received after the last date will not be entertained.

**(S. C. Arora)
Deputy Registrar**